

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 394 of 2020

IN THE MATTER OF:

Dhanlaxmi Bank

...Appellant

Versus

Royal Splendour Developers Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Lzafeer Ahmad, Mr. Varun Srinivasan and Mr. Sujoy Chatterjee, Advocates.

For Respondents: Ms. Kavitha Surana and Mr. S. Sathyanarayan, Advocates for R-1 & 2.

Mr. K. V. Jagdish and Ms. G. Indira, Advocates for R-3.

ORDER

(Through Virtual Mode)

09.10.2020: Pleadings are complete. Written submissions have also been filed. Let the appeal be processed for hearing.

List the appeal 'for hearing' on **18th November, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

am/gc